

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

DB/2017
vt Ltd
vt Ltd
Iyderabad
,

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MAHADEVTIRONAGE	.C-S-	roahadev. prs @greci.	om ,
Meha Parmani	62	nehabourman STORG	M1 1

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mg. Neha Pamnani learned PCS for the petitioner.

The objections raised by the Registry of NCLT may be complied with, and also ensure the notice served on the ROC. ROC is directed to furnish the report positively within two weeks. Post the case on 25.10.2017.

Member (Technical)

behad

Member (Judicial)